

ITEM NO.52

COURT NO.6

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

M.A. No. 3220/2018 in W.P. (CrI.) No. 199/2013

(Arising out of impugned final judgment and order dated 24-03-2015 in W.P.(CrI.) No. No. 199/2013 passed by the Supreme Court of India)

PEOPLES' UNION FOR CIVIL LIBERTIES

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.170338/2018-CLARIFICATION/DIRECTION)

Date : 15-02-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN  
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Sanjay Parikh, Adv.  
Mr. Pukhrambam Ramesh Kumar, AOR  
Mr. Apar Gupta, Adv.  
Mr. Abhinav Sekhri, Adv.  
Ms. Sanjana Srikumar, Adv.  
Mr. Ritwick Parikh, Adv.

For Respondent(s) Mr. K. K. Venugopal, AG.  
Mr. Tushar Mehta, SG.  
Mr. Zoheb Hossain, Adv.  
Ms. Shraddha Deshmukh, Adv.  
Mr. G. S. Makker, Adv.

Mr. Siddhesh Kotwal, Adv.  
Ms. Bansuri Swaraj, Adv.  
Ms. Shreya Bhatnagar, Adv.  
Mr. R. Sethupathy, Adv.  
Mr. Gagan Narang, Adv.  
Ms. Arshiya Ghose, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The learned Attorney General appears before us and has made a concrete suggestion, which we accept.

The suggestion is that copies of this Court's judgment in '*Shreya Singhal v. Union of India*' [(2015) 5 SCC 1] will be made available by every High Court in this country to all the District Courts. This should be done within a period of eight weeks from today.

Also, we direct the Union Government to make available copies of this judgment to the Chief Secretaries of all the State Governments and the Union Territories. This should be done within a period of eight weeks from today. The Chief Secretaries will, in turn, sensitise the police departments in this country by sending copies of this judgment to the Director General of Police in each State, within a period of eight weeks thereafter.

The application stands disposed of accordingly.

(NIDHI AHUJA)  
COURT MASTER (SH)

(HARI SWAROOP PARASHER)  
ASSISTANT REGISTRAR